NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Meeta Mathur

Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act:

Section 58-59 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1) ethore Now. SK. ADV RELPONDENTS 2. NAVINI PANNEA, SR HOW. WITH NATARNA CUYARIA ADV THERERAR & PAHWAJANV.

ORDER

Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondents.

Further affidavit of Respondent no. 1 filed.

Rejoinder of appellant filed.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.